

ITEM NO.108

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1563/2007

CELLULAR OPERATORS ASSCN. OF INDIA & ORS

Appellant(s)

VERSUS

TELECOM REGULATORY AUTHY.OF INDIA & ORS.

Respondent(s)

(with appln. (s) for stay)

Date : 09/10/2014 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA
HON'BLE MR. JUSTICE PRAFULLA CHANDRA PANT

For Appellant(s) Mr. Amarendra Sharan, Sr. Adv.
Mr. Navin Chawla, Adv.
Mr. Arpit Maheshwari, Adv.
Ms. Aprajita, Adv.

For Respondent(s) Ms. Pinky Anand, ASG
Ms. Maneesha Dhir, Adv.
Mr. K.P.S. Kohli, Adv.
Mr. Prashant Jain, Adv.
Mr. Gagan Gupta, Adv.

Mr. Sanjay Kapur, Adv.
Ms. Lekha Vishwanath, Adv.

Mr. Mohit Paul, Adv.
Mr. Amit Bansal, Adv.

Mr. Gaurav Goyal, Adv.
Ms. Madhu Sikri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel for the parties.

Arguments concluded.

Judgment is reserved.

(Rajni Mukhi)
Sr. P.A.

(Suman Jain)
Court Master